## 6

## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 48/252/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

Name of the Company:

Turquise Export Pvt Ltd.

(Jigneshkumar Savaliya)

V/s.

Registrar of Companies, Gujarat

Section of the Companies Act:

Section 252 (3) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. NISARGE SHARMA

PCS

On behalf of

Appeldant

2.

## <u>ORDER</u>

Learned PCS Mr. Nisarg Sharma present for Appellant. None present for ROC.

Heard arguments of learned PCS for Appellant.

Order reserved.

Mour

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 18th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL